

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/021/00156/2021**

HYDERABAD, this the 10<sup>th</sup> day of March, 2021

**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



Adapala Srimanth S/o A.C.Kuppu Swamy,  
Age 48 years, Group 'C',  
Assistant Loco Pilot (Medically De categorized LP),  
R/o H.No.30-265/60/180/2, Gokul Nagar,  
A.S.Rao Nagar, Hyderabad – 500062. ....Applicant

(By Advocate : Mr. P. Ramachander Rao)

Vs.

1. Union of India, South Central Railway,  
Rep. by its General Manager, 3<sup>rd</sup> Floor,  
Rail Nilayam, Secunderabad-500073.
2. Senior Divisional Personnel Officer,  
Secunderabad Division, S.C. Railway,  
IV Floor, Sanchalan Bhavan,  
Secunderabad-500025.
3. Senior Divisional Electrical Engineer (TRSO),  
Secunderabad Division, S.C. Railway,  
Annex Sanchalan Bhavan,  
Secunderabad-500025. ....Respondents

(By Advocate : Mr. N. Srinatha Rao, SC for Railways)

---

**ORAL ORDER**  
**(As per Hon'ble Mr. B.V.Sudhakar, Administrative Member)**

**Through Video Conferencing:**

Learned counsel for the applicant submitted that the applicant would like to withdraw the Original Application for personal reasons. He is permitted to withdraw the OA with liberty to re approach the Tribunal with fresh grounds, if any.



2. OA is closed as withdrawn. No order as to costs.

**(B.V.SUDHAKAR)**  
**ADMINISTRATIVE MEMBER**

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

/v1/